

EXCISE DUTY ON COAL AND COKE

503. **Shri K. C. Sodhia:** (a) Will the Minister of Production be pleased to state the total gross proceeds of the excise duty on coal and coke during 1952-53?

(b) What were the total collection charges of the same and whether any special agency was employed to collect it?

(c) What was the total amount of grant and other assistance paid for stowing operations to owners, agents and managers of coal mines?

The Minister of Production (Shri K. C. Reddy): (a) Rs. 1,22,12,509-8-0.

(b) Rs. 2,44,250-12-0. The excise duty is collected by the Railway Administration who recover 2 per cent. as collection charges.

(c) Rs. 60,77,013.

कारखाने के मजदूरों के लिये मकान

५०४. डा० सत्यबाबी: क्या निर्माण गृह-व्यवस्था तथा रतब मंत्री यह बतलाने की कृपा करेंगे कि इस वर्ष मजदूरों के लिये मकान बनाने के लिये जो रुपया बजट में स्वीकार किया गया था उस में से निम्न निम्न राज्यों को कितनी राशि मिली है ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): Disbursements are related to the actual progress of construction. A sum of Rs. 5,01,250 has so far been advanced during the current financial year—Rs. 76,000/- to U. P. Government and Rs. 4,25,250/- to a firm in Orissa.

BETEL-NUTS

505. **Shri Muniswamy:** (a) Will the Minister of Commerce and Industry be pleased to state how many applications were received for the import licence of betel-nuts in all the four regions for the period January-June, 1953?

(b) How many licences were issued in all throughout the country?

(c) How many new-comers were granted licences?

(d) How many of those new-comers belong to the State of Madras?

The Minister of Commerce Shri Karmarkar: (a) 2,015.

(b) 1,300.

(c) 509.

(d) 198.

EXPORT LICENCES FOR ONIONS

506. **Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state how many licences for the export of onions have been granted in Madras State?

The Minister of Commerce (Shri Karmarkar): The requisite information is contained in the Weekly Bulletin of import and Export Trade Control, published by the Chief Controller of Imports and Exports, copies of which are regularly supplied to the Library of the House.

DEVELOPMENT COUNCILS

507. **Shri K. K. Basu:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many Development Councils have been formed under the Industries (Development and Regulation) Act, 1951;

(b) the names of the industries where such Councils have been formed;

(c) the number of meetings the respective Councils have held;

(d) the number of new licenses that have been applied for by each industry separately; and

(e) how many granted?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Two.